

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 222 OF 2014 AND
APPEAL NO. 223 OF 2014**

Dated: 16th November, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member**

In the matter of:

**Mula Pravara Electric Co-Operative Society Ltd. Appellant(s)
Vs.
Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hasan Murtaza

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1

Mr. Ramni Taneja for R-2

Mr. Manuj Kaushik

ORDER

As agreed by learned counsel for the parties, list these matters for hearing on **17.01.2018.**

**(I.J. Kapoor)
Technical Member**
ts/tpd

**(Justice Ranjana P. Desai)
Chairperson**